

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-5

New IA-4632/2020

In

IB-623(ND)/2018

IN THE MATTER OF:

M/s. J.M Kapoor & Co.

Vs.

M/s. Novex Pvt. Ltd

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 09.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Ranjan Chakraborti, Advocate

For the Respondent/CD :

For the Liquidator : Mr. Vinod Chaurasia

ORDER

IA 4632 of 2020:-

The Progress Report is taken on record subject to just exceptions.

The IA stands closed.

- Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-5
New IA-4280/2020
In
IB-623(ND)/2018

IN THE MATTER OF:

M/s. J.M Kapoor & Co.

Vs.

M/s. Novex Pvt. Ltd

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 09.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Ranjan Chakraborti, Advocate

For the Respondent/CD :

For the Liquidator : Mr. Vinod Chaurasia

ORDER

IA 4280 of 2020:-

The Liquidator has mentioned IA No. 4280 of 2020 which is not appearing in the cause list. However, as per the information of the registry the IA is listed but due to some technical reason the same does not appear.

The prayer made in the application is to exclude the period w.e.f. 25th March 2020 till 31st August 2020.

We are inclined to exclude the period w.e.f. 25th March 2020 to 30th June 2020. In other words, 97 days are excluded from the maximum

UPASANA

Continue

period of the liquidation process in the present matter on the ground of lock down and restrictions which were in place up to 30th June 2020.

In terms of the above the application stands **disposed of**.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

UPASANA

IA- 4280/2020
in
623 (M)/2018
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